



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 08.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh A Gupta Nishant Bishnoi R2,3 Tanushree Sogani-R4 Kunal Kanungo
2.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande(Resolution Professional for Royal Refinery Pvt. Ltd.) With	Apoorv Singhal	Atishay Jain Tanushree Sogani-R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3 Shashank Sharma
3.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar-R2 & R3 Tanushree Sogani Atishay Jain-R4
4.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	V. Siddharth	V. D'Costa Astha Ojha Gauri Goel-R1 Apoorv Khator-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar